

F. No. 01(03)/Roster/CESTAT/2024/Part – II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.12.2024

ORDER NO. 166 of 2024

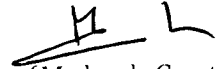
Hon'ble President is pleased to order additional sitting for **CESTAT, New Delhi** from **01.01.2025** to **03.01.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.01.2025 to 03.01.2025	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench/DB

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

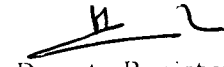


(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar